

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	Hearing	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*Shri Ratakonda Murali*

*For petitioner*

*R. Talwar*

Counsel for petitioner is present. He requested time to file correct address of the respondent.

Time granted till 21.08.2017.

  
MEMBER (J)